

20/8/2026

INJUNCTION ORDER
(O. XXXIX, Rule 1)

Hg. 09.09.2026

IN THE COURT OF THE Hon'ble ^{3rd} Addl Munsiff ERNAKULAM

I.A. No. 02 of 2026 IN OS No. 957 of 2026.

Petitioner: Jollyamma Joseph @ Jolly, Ponnammattam Veedu, Koodalhai Bazar,
Thamarassery, Kozhikode District, Now lodged at Women Prison, Kozhikode

* Respondents 1) Jiohatsler Pvt. Ltd Star House, Urmil Estate, 95 Ganpatrao Kadam
Marg, Lower Parel (West), Mumbai, Maharashtra - 400013, Represented by
its Authorized Signatory.

2) AsiaVill Studios, represented by its Director/Proprietor/Producer,
AsiaVill Interactive Pvt Ltd, PRR 10, Pulthanperackal Road, Palariattom,
Kochi - 682025.

3) Midhun Manuel Thomas Manuel Movie Makers 60/Age, 3rd floor, Jc
chambers Panampilly Nagar Ernakulam - 682036.

4) Mela Platforms Technologies India Private Limited, Through its
Authorized Signatory/Compliance Officer, A-212-C, Office No. UG-12,
Tirupati Plaza, Shakarpur, New Delhi, Delhi - 110092.

5) X Corp (Formerly Twitter), Through its Authorized Signatory/Compliance
Officer, 8th Floor, The Estate, 121 Diekenson Road, Bangalore - 560042.

6) Google LLC (YouTube), Through its Authorized Signatory/Compliance
Officer, 5th Floor, DLF Centre, Block - 124, Narindra Palace, Sansad
Marg, New Delhi - 110001.

To

The above named Respondents

Upon motion made into this Court by the petitioner and
upon reading the petition of the said petitioner in this
matter filed on 19/8/2026 and upon hearing the evidence of the

petition and affidavit in support thereof, this Court doth order that an
interim injunction be awarded to restrain the respondents, their agents and any

person claiming through them from releasing, publishing, promoting,
exhibiting, streaming, circulating, uploading, hosting, reproducing, sharing
or otherwise disseminating the web series, "ANNA" or any other
promotional material or any content relating thereto insofar as
the same identifies the petitioner with the principal female character
and thereby creating an impression that the petitioner is the actual
perpetrator or culprit of the alleged offences forming subject matter of

20th day of August 2026